

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 02-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b>ARGUMENTS</b>				
1	SPL CASE MCOC	100016/2013	The State DCB CID Vs Kaushik Raigaur and Ors.	SPP, Mr. P.D. Gharat  Adv Samir Pradhan, Adv Tushar Khandare, Adv Prakash Shetty, Adv Santosh Deshpande
2	SPL CASE MCOC	100006/2014	The State DCB CID Vs Prakash Nikam @ Pakya @ Bhau	
<b>Sub Matter: SPL CASE MCOC/0100019/2014</b>				
3	SPL CASE MCOC	100019/2014	The State of Maharashtra Vs Rohit @ satish Tangappan Josefh @ Satish Kalga	
<b>( Main Matter SPL CASE MCOC/0100006/2014)</b>				
4	SPL CASE MCOC	100005/2018	DCB CID/BANGUR NAGAR Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN	
5	CRI APPEAL	100890/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3025- 19 @ BA 2932-19 ----- Appellant Vs Indian Chemical Corporation - ----- Respondents	Ravindra Jagannath Gaikwad
6	CRI APPEAL	100891/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3026/19 @ BA 2933/19- Appellant Vs Indian Chemical Corporation - Respondent	Ravindranath Jagannath Gaikwad
7	CRI APPEAL	100892/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3027/19 @ BA 2934/19 - Appellant Vs Mukesh Goradia, M/s. Krishna Enterprises - Respondents	Ravindranath Jagannath Gaikwad

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	CRI APPEAL	100889/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3024/19 @ BA 2931/19- Appellant Vs Indian Chemical Corporation - Respondent	Ravindranath Jagannath Gaikwad
9	CRI APPEAL	100893/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3028-19 @ BA 2935-19 ----- Appellant Vs Indian Chemical Corporation - ----- Respondents	Ravindra Jagannath Gaikwad
10	CRI APPEAL	100260/2020	Dhanashree Abhay Sakhale -- Appellant Vs Abhay Kamlakar Sakhale --- Respondent	Rajashree R. Gurav
<b><u>EVIDENCE PART HEARD</u></b>				
11	SPL CASE MCOC	100009/2017	The State DCB CID Vs Mukund Kanhaialal Patel and 2 ors.	SPP, Mr. P.D. Gharat
12	SPL CASE MCOC	100010/2017	The State DCB CID Vs Rajendra Sadashiv Nikalaje @ Nana @ Seth and 1 Anr.	SPP, Mr. P.D. Gharat Adv. Mr. Tushar Khandare
13	SPL CASE MCOC	100028/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ NANA @SETH	PP
<b><u>ORDER EXH.</u></b>				
14	SPL CASE MCOC	100017/2019	D.C.B.C.I.D. Vs MOHD. MAHIR ASHRAF KALBE HUSSAIN SIDDIQUE.	PP
<b><u>STEPS</u></b>				
15	CRI M A	101318/2019	Ashwin Manohar Gadhe@Revn--19-Aplcnt. Vs M/s. Priceless Properties Through Amjed Alimuddin Mukhri -Respdt.	Hemlata R. Kharat

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 03-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<b>ORDER</b>				
1	SESSIONS CASE	100479/1983	State-CBI-Ghatkopar Police Station Mumbai Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ... Accused No.02.	Public Prosecutor, Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>DOCUMENTS</b>				
2	SPL CASE MCOC	100004/2000	State-CBI-DCB CID Unit-- -Dahisar Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.02.	SPP Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b>ARGUMENTS</b>				
3	CRI REV APP	100296/2016	Naresh Kanayalal Rajwani-Aplcnt. Vs Citi Bank N. A. and State of Maharashtra - Respondent	Adv. Rajnish Ranjan  M.V. Kini and Co.
4	SPL CASE MCOC	100004/2018	STATE OF PANVEL POLICE STATION Vs SURESH SHAMRAV SHINDE AND ORS.02	SPP Mr. P.D. Gharat  Adv. Mr. Prakash Shetty
5	SPL CASE MCOC	100003/2019	CBI Vs SURESH SHAMRAO SHINDE @ LAXMAN AND ORS.03	PP
6	CRI REV APP	100794/2019	Naveen Chandrashekar Tholar-Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi
7	CRI M A	101816/2019	Naveen Chandrashekar Tholar in MA-1576-19-Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	CRI M A	103253/2019	Ajaykumar Ramkishan Badliya in Appeal 414/19 --- Applicant Vs Pramila Ajay Badaliya -- Respondent	Kailash nath Maurya Vivek N. Singh
<b>DOCUMENTS</b>				
9	SPL.CASE	307/2020	DAHISAR POLICE STATION Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	PP
<b>REPLY/SAY</b>				
10	CRI APPEAL	100414/2019	Ajaykumar Ramkishan Badliya@MA-1321-19-Aplnt. Vs Pramila Ajay Badlyia and State of Maharashtra-Respdts.	kailashnathmaurya, Vivek Kumar N. Singh
<b>AWAITING R AND P</b>				
11	MISC APPLN CBI	100928/2020	State through CBI Vs Rajendra Sadashuiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikajle and Ors	SPP Pradip Gharat

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>COMPLIANCE</u></b>				
1	SPL CASE MCOC	100003/2002	State-CBI-Bandra Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir ..... Accused No.02.	SPP Mr. P.D. Gharat  Adv. Mr. Tushar Khandare
<b><u>ARGUMENTS</u></b>				
2	CRI APPEAL	100366/2018	Ashok Mhatre @ MA 1189/18 @ BA 1051/18 - Appellant Vs Faiyaz Hussain Jalil Ahmed and The Stae of Maharashtra - Respondent	Juris Consultants Ccombine
3	CRI APPEAL	100370/2018	Ravindra Kumar Singh @ MA 1198/18 @ BA 1054/18- Appellant / Org. Accused Vs State of Maharashtra and Ramu Basappa Patil - Respondent (Org. Complainant)	Amar Talreja
4	CRI APPEAL	100404/2019	Carnet Elias Fernandes - Appellant Vs The State of Maharashtra and M/s. Aditya Birla Finance Ltd. (ABFL) - Respondent (Org. Complainant)	K. T. Thomas
<b><u>APPEARANCE</u></b>				
5	MISC APPLN SC	100179/2020	State CBI Vs Rajendra Sadashiv Nikalje @ Chhota Rajan	Public Prosecutor
<b><u>AWAITING R AND P</u></b>				
6	MISC APPLN MCOC	100909/2020	State Through CBI (RC.35(S)/2019-SC-II/SCU-VI/CBI) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Rajan Sadashiv Nikalje and Ors.	SPP

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 05-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>ARGUMENTS</u></b>				
1	SPL CASE MCOC	100004/2002	State-CBI-Bandra Police Station Vs Jagannath Balkaran Jaiswal @ Deshmukh @ Jaggu and Ors.	SPP Mr. P.D. Gharat  Adv. D.S. Manerkar
2	SPL CASE MCOC	100011/2019	The State of maharashtra - CBI police station Vs Jagannath balkaran jaiswal @ deshmukh @ jaggu	PP
<b><u>HEARING</u></b>				
3	CRI APPEAL	100049/2020	Ajaykumar Bhulan Mourya @ MA 3219/19 -- Applicant/Appellant Vs The State of Maharashtra and Ravikant Ramji Upadhyay -- Respondents	Priyanka N. Shukla
<b><u>COMPLIANCE</u></b>				
4	CRI APPEAL	100477/2019	Sandeep Pandey@MA-1453-19,- A-1421-19-Apln.t Vs Girijesh Dubey-Respd.	Shyamdhar Singh
5	CRI REV APP	100085/2020	Union Bank of India through Constitute Attorney Abhishek Pradhan C. M. @ MA 3284-19 - Applicant Vs The State and Pooja Milind Deora and others - Respondents	MDP and Partners
<b><u>REPLY/SAY</u></b>				
6	CRI M A	100704/2020	Praveen Raheja in Revn----/20 @ MA 705/20 --- Applicant Vs Ecap Equities Ltd. --- Respondent	Gunjan Mangla
7	CRI M A	100705/2020	Praveen Raheja in Revn----/20 @ MA 704/20 --- Applicant Vs Ecap Equities Ltd. --- Respondent	Gunjan Mangla
<b><u>APPEARANCE</u></b>				
8	CRI M A	100197/2020	M/s. Safa and Sons Export Pvt. Ltd and other in Reven----/20 @ MA 196/20 --- Applicants Vs Income Tax Officr - Mr. Ramchandra T. Gajghate --- Respondent	Shehzad Naqvi

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	CRI REV APP	100356/2020	M/s. Safa and Sons Export Pvt. Ltd and other @ MA 196/20 @ MA 197/20 --- Applicants Vs Income Tax Officer - Mr. Ramchandra T. Gajghate --- Respondent	Shehzad Naqvi
10	SESSIONS CASE	100594/2020	The State - CBI, Mumbai. Vs Rajendra Sadashiv Nikajle @ Chhota Rajan@ Nana	PP
<b><u>AWAITING R AND P</u></b>				
11	CRI APPEAL	100427/2018	Shamim Ahmad Hafizula Sidhiqui - Applicant Vs Rajiv Amarnath Ghai - Respondent	Shailesh I. Kantharia
<b><u>STEPS</u></b>				
12	CRI REV APP	101335/2019	Sunderlal Sitaram Nirban -- Applicant Vs State and Rashtriya Bhim Sena -- Respondent	Rakesh K. Agrawal
<b><u>REPORT</u></b>				
13	CRI APPEAL	100168/2019	Rashmin Vasa @ MA 495-19 @ BA 485-19 - Appellant (Org. Accused) Vs Compuage Infocom Ltd. - Respondent	Anila V. Acharya and Vishal V. Acharya
<b><u>REPORT OF NOTICE</u></b>				
14	CRI APPEAL	100819/2016	Sukhabir Singh Mohan Singh Sire - Applicant Vs Surjit Singh@Pau Kripasingh Jath and State - Respondent	Sachin Suresh Chindarkar

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**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI APPEAL	100234/2019	Khokhawala Mohammedi Abbasbhai@BA-624-19-Aplnt. Vs Assistant Collector of Customs(A)-Respdt.	Taraq Sayed
2	CRI APPEAL	100542/2019	Brushman@MA-1724-19,BA-1665-19-Aplnt. Vs Harish R. Manial and The State of Maharashtra-Respdt.	Rajeev Sawant and Assoc.
3	CRI APPEAL	100543/2019	Brushman @ MA 1725-19 @ BA 1666-19 - Appellant Vs Harish R. Manilal and The State of Maharashtra - Respondent	Rajeev Sawant and Associates
<b><u>HEARING</u></b>				
4	CRI APPEAL	100407/2019	Niraj Guntant Kakad@MA-1300-19,-A-1238-19-Aplcnt. Vs Vidya Sajan Bhojwani and The State of Maharashtra-Respdts.	S. R. Sharma, Lavkush Sharma
5	CRI APPEAL	100408/2019	Niraj Guntant Kakad@MA-1301-19,-A-1239-19-Aplcnt. Vs Sajan Bhojwani and The State of Maharashtra-Respdts.	S. R. Sharma, Lavkush Sharma
<b><u>EVIDENCE PART HEARD</u></b>				
6	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat  Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare
7	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat  Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty
8	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat  Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare



**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
9	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat  Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare
10	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP
11	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP
<b>ORDER</b>				
12	CRI REV APP	100543/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORg. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates
13	CRI REV APP	100544/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORg. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates
14	CRI REV APP	100546/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORg. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates
15	CRI REV APP	100545/2019	M/s. Wadhwa Estates and Developers (India) Pvt. Ltd. - Applicant (ORg. Complainant) Vs Siddivinayak Build Heights Pvt. Ltd. - Respondent	VPV. Legal and Associates
<b>APPEARANCE</b>				
16	REMAND APPLN MCOC	100614/2020	DAHISAR P.STN Vs SAJID ABDUL AJIJ SHAIKH @BADA SAJID	
17	REMAND APPLN MCOC	100652/2020	The State Of Dahisar Police Station Vs Aatik @ Aatif Mobin Ansari @ Mental	PP

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COURT 57 ADDL SESSIONS JUDGE  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	REMAND APPLN MCOB	100716/2020	The State- Dahisar Police Station Vs Aarif Kamarali Khan	
<b><u>REPORT OF NOTICE</u></b>				
19	CRI REV APP	100115/2020	Sunil R. More @ MA 3059-19 - Applicant Vs Subhash J. Ghatge and The State - Respondents	Sunil R. More

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**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI A.T. WANKHEDE**  
**COURT 57 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 07-11-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI REV APP	100469/2019	M/s .Precept Legal-Aplcnt. Vs The State of Maharashtra and Siroya FM Constructions Pvt. Ltd.-Resppts.	Ramjeet H. Sharma
2	CRI APPEAL	100623/2019	Shrenik Dhirajmal Siroya - Appellant (Org. Accused No. 3) Vs M/s. Percept Legal Advocates and Notary - Respondent (Org. Complainant)	Sandhya Singh
3	CRI APPEAL	100953/2019	Fatesh Mirchandani @ MA 2548-19 @ MA 2549-19@ Ba 2509-19 - Appellant (ORg. Accused No. 2) Vs M/s. Percept Legal - Advocate and Notary - Respondent	R. B. Mokashi and Ass.
<b><u>REPLY/SAY</u></b>				
4	CRI REV APP	100663/2019	Harpreet Singh Bhagwansingh Sethi-Aplcnt. Vs State of Maharashtra-Khar P. Stn. and Riten Devinder Ghai	Aabad H. H. Ponda

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